# Form B Annexure-8

Name of the corporate debtor: Lok Housing & Constructions Limited; Date of commencement of CIRP: 03/06/2019; As per IBBI Circular No. IBBI/CIRP/47/2021

## List of operational creditors (Other than Workmen, Employees and Government Dues)

(Amount in ₹)

	NAME OF THE CREDITORS	Details of Claims Received		Details of claims Admitted							Amount			
Sl. No.		Date of receipt	Amount Claimed *	Amount of claims Admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether Related Party?	% of Voting Share in CoC	Amount of Contingent Claim  Claim  of any Mutual Dues that may be setoff	Amount of claim Not Admitted	Amount of claim Under Verification	Remarks, if any	
1	Siddhivinayak Building Material Suppliers	06-02-2019	51,12,009	49,85,750	Supplier of material	-	-	-	-	-	-	1,26,259	-	As per books
2	Saikrupa Transport	25/06/2019	65,75,857	62,07,141	Transport contractor	-	-	-	-	-	-	3,68,716	-	As per books
3	Amit Goregaonkar	27/06/2019	40,75,000	-	Retainership fees	-	-	-	-	-	-	40,75,000	-	Not accounted in CD books
4	Rupesh Vishnu Kadam	24/06/2019	71,25,000	-	Brokerage	-	-	-	-		-	71,25,000		As per claim, commission against sale of flats at Khar Lok Nirman Project, which never completed till date.
5	Anil Shinde	17/06/2019	35,00,667	-	Retainership fees	-	-	-	-	-	-	35,00,667	-	Claim against ROMDL. Claim not against CD
6	Kavi Anil Shinde	17/06/2019	21,25,900	-	Retainership fees	-	-	-	-	-	-	21,25,900	-	Claim against ROMDL. Claim not against CD
7	Chandrakant R. Zagade	26/06/2019	3,00,000	-	Retainership fees	-	-	-	-	-	-	3,00,000	-	Not accounted in CD books
8	Trail Blazer Tours India Pvt Ltd	27/06/2019	1,54,745	-	Air fare claim	-	-	-	-	-	-	1,54,745	-	As per CD books
9	Bhupendra Shroff & Co (Currently known as Sparks & Co	25/06/2019	29,51,706	29,51,706	Retainership fees and audit fee	-	-	-	-	-	-	-	-	
10	Devdas Anchan	27/06/2019	3,65,676	-	Salary	-	-	-	-	-	-	3,65,676		Claim from employee of Associate Concern M/s Satrun Trading P. Ltd. and not CD.
11	Mr. Nazareth S. Correia	25/06/2019	9,34,009	4,561	Retainership fees	-	-	-	-	-	-	9,29,448	-	As per CD books
12	Chandrakant Deshpande	17/06/2019	4,02,500	47,250		-	-	-	-	-	-	3,55,250		As per CD books
13	Swastik Water Supplier	23/06/2019	8,61,299	58,200	Water supplier	-	-	-	-	-	-	8,03,099		As per CD books
14	Nathulal Sangamlal Chaurasia	17/06/2019	3,81,170	-	Salary	-	-	-	-	-	-	3,81,170		Claim against ROMDL. Claim not against CD
15	Uday Jagjivandas Sampat	17/06/2019	3,81,170	-	Salary	-	-	ı	-	ı	-	3,81,170	-	Claim against ROMDL. Claim not against CD
16	Shenaz Suhail Dammad	17/06/2019	3,29,443	2,812	Salary	-	-	-	-	-	-	3,26,631	-	As per CD books

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Sl. No.		Date of receipt	Amount Claimed *	Amount of claims Admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether Related Party?	% of Voting Share in CoC	Amount of Contingent Claim	of any Mutual Dues that may be setoff	Amount of claim Not Admitted	Amount of claim Under Verification	Remarks, if any
17	Samir V Bandodkar	25/06/2019	7,92,000	36,130	Retainership fees	-	-	-	-	-	-	7,55,870	-	As per CD books
18	Mulla Associates	26/06/2019	3,62,760	40,169	Professional Charges	-	-	-	-	-	-	3,22,591	-	As per CD books
19	New Umila Construction Co	25/07/2019	3,94,29,978	22,82,899	Contractor with material	-	-	-	-	-	-	3,71,47,079	-	As per CD books
20	Sanjay B. Kotak	30/07/2019	49,44,663	-	Retainership fees	-	-	-	-	-	-	49,44,663		As per CD books
21	Singh Security Service	06-03-2019	54,50,356	-	Security Services	-	-	-	-	-	-	54,50,356	-	As per CD books
22	Hemaraj D Metals & Minerals Ltd	21/08/2019	4,32,96,253	-	Material Supplier	-	-	-	-	-	-	4,32,96,253	-	As per CD books
23	Sohni Dipak Tanna	30/08/2019	11,46,00,089	3,35,23,336	Claim as JV partner	-	-	-	-	-	-	8,10,76,753	-	As per CD books
24	Earthstone Infra Pvt. Ltd.	11-11-2019	1,26,41,206	-	Contractor with material	-	-	-	-	-	-	1,26,41,206	-	As per CD books
25	Lok Everest Co- operative Housing Society (formerly known as Kanchan janga Lok everest (B1,C1,B2,C2) Co- operative Housing Society)	25/08/2019	66,89,12,000	18,61,339	Society dues	-	-	-	-	-	-	66,70,50,661		As per audited balance sheet of Lok Everest Kanchanjunga co-op society C1&C2, B1&B2 dated 31-03-2011
26	Choudhary Dredging & Engineering Pvt.	20/11/2019	2,04,40,000	11,41,511	Contractor with material	-	-	-	-	-	-	1,92,98,489	-	As per CD books
27	Divya Shah Associates	12-04-2019	80,77,460	-	Legal fees	-	-	-	-	-	-	80,77,460	-	As per CD books
28	Ketan Steel Corporation	16/12/2019	19,59,582		Material Supplier	-	-	-	-	-	-	9,21,758		As per CD books
29	Lalit K. Jain	28/8/2019	1,05,080	-	cs	-	-	-	-	-	-	1,05,080	-	As per CD books
30	Shri Rushabh Realtors	21/01/2020	10,00,000	-	Retainership fees	_	-	-	-	-	-	10,00,000	-	As per CD books
31	Advocate Sunil Kale	-	-	-	-	-	-	-	-	-	-	-	-	Claim Form not received and Claim is not against CD

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(Amount in ₹)

Sl. No.	NAME OF THE CREDITORS	Details of Claims Received		Details of claims Admitted							Amount of any			
		Date of receipt	Amount Claimed *	Amount of claims Admitted	Nature of Claim	•	Amount covered by guarantee		Voting	Contingent D		Amount of claim Not Admitted	Amount of claim Under Verification	Remarks, if any
32	JMD Protection Services	06-05-2023	21,95,200	-	Security Services	-	-	-	-	ı	-	21,95,200	-	As per CD books
	Total		95,97,82,778	5,41,80,628								90,56,02,150		